

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 201/2010

Dated: 27th February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Reliance Infrastructure Limited Appellant (s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Akhil Sibal &
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

Heard learned counsel for the parties. They are directed to file their respective written submissions by 13th March, 2012. Post the matter for reporting compliance on **20th March, 2012 at 2.30 p.m.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ss

